NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No. CP 20/14	TP 56/16	To file rejoinder	397/398	M/s. / Mr. Manjunatha Dasa-ppa & Another Vs. Transglobal Power Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	GANKY COOTATAH 9800648657	PETITIONERS	
) . ,	Nitya Kalyani 9886548290	RESPONDENT	Why.

Counsel for petitioner is present. Counsel for respondent is also present. Again, counsel for petitioner requested time to file rejoinder.

List it on 09.10.2017. No adjournment will be given on that day.

MEMBER (J)

MEMBER (T)